

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 29 OF 2019
IN APPEAL NO. 205 OF 2018 & IA NO. 241 OF 2019

Dated : 15th February, 2019

In the matter of:

The Tata Power Company Limited (Distribution) Appellant(s)
Versus	
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter on **14.03.2019.**

Court Master/PS